



2026:AHC:27122

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 692 of 2026

Aditya Sharma

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Satendra Kumar Gautam, Sumit Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Sumit Kumar Srivastava, learned counsel for the writ petitioner as well as Sri S.K. Pal, learned Additional Chief Standing Counsel for the respondents.
2. Learned counsel for the writ petitioner submits that the order dated 18.08.2025 impugned in the present writ petition has been withdrawn on 20.08.2025, a copy whereof is at page 24 of the paper book.
3. Faced with the said situation, the learned counsel for the writ petitioner seeks to withdraw the present writ petition and again approach, in case, adverse order is passed.
4. In view of above, the writ petition is dismissed as withdrawn.

(Vikas Budhwar,J.)

February 5, 2026
SFH